## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 1676 TO BE ANSWERED ON DECEMBER 05, 2024

#### **ACHIEVEMENTS OF PMAY-U**

#### NO. 1676. SHRI BAIJAYANT PANDA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the achievements and outcomes of the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in terms of house construction and the beneficiaries;
- (b) the total funds allocated and utilized under this scheme since its inception; and
- (c) the measures taken/being taken to ensure the timely completion of ongoing housing projects?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (b): 'Land' and 'Colonisation' are State subjects. The Ministry of Housing and Urban Affairs supplements the efforts of States/Union Territories (UTs) by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house to eligible beneficiaries in urban areas across the country. Based on project proposals submitted by the State/UT Governments, a total of 118.64 lakh houses have been sanctioned by the Ministry under PMAY-U, out of which 114.22 lakh have been grounded and more than 88.22 lakh are completed/delivered to the beneficiaries as on 25.11.2024. The remaining houses are at different stages of construction.

So far, a total of ₹1.66 lakh crore of Central Assistance has been released to the States/UTs against which, Utilization Certificate of about ₹1.58 lakh crore has been received by the Ministry.

The scheme period of PMAY-U which was earlier up to 31.03.2022, has been extended till 31.12.2024, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. The Ministry conducts regular reviews to monitor early utilization of the fund released and completion of houses under the scheme.

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